

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO FORTY-NINE REPORTS  
(ENGLISH VERSION)**



**Tenth Lok Sabha**

**Legislative Branch-II**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Teath Lok Sabha)

## TENTH REPORT

(Presented on 29-4-1992)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Tenth Report.

2. The Committee met on 28 April, 1992 for—

- I. Classification and allocation of time for discussion of Bills (*vide* Appendix under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- II. Allocation of time under rule 294(1)(c) of the Rules of Procedure to the Resolutions at item Nos. 2 and 3 set down in the List of Business for Thursday, 30 April, 1992.

### Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to four Bills specified in the Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) The National Population Policy Bill, 1992 by Shrimati Pratibha Devisingh Patil and (ii) The Judges (Inquiry) Amendment Bill, 1992 (*Amendment of section 3*) by Shri Somnath Chatterjee, be placed in category 'A' and the remaining two Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

### Allocation of time to Resolutions

5. The Committee recommend allocation of time to resolutions as follows:

- (1) Resolution by Shri Satyagopal Misra regarding compensation 2 hours to victims of Bhopal gas disaster.
- (2) Resolution by Shri Sudhir Giri regarding sanctions against 2 hours Libya.

### Recommendations

6. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
- (ii) the allocation of time to resolutions, as shown in paragraph 5 above, be agreed to by the House.

NEW DELHI;  
April 28, 1992  
Vaisakha 8, 1914 (Saka)

S. MALLIKARJUNAIAH,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

## APPENDIX

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category re-recommended	Time recommended
1	2	3	4	5
1.	The National Population Policy Bill, 1992 by Shrimati Pratibha Devisingh Patil.	46 of 1992	A	2 hours
2.	The Representation of the People (Amendment) Bill, 1992 ( <i>Amendment of section 7</i> ) by Shrimati Dil Kumari Bhandari.	70 of 1992	B	2 hours
3.	The Judges (Inquiry) Amendment Bill, 1992 ( <i>Amendment of section 3</i> ) by Shri Somnath Chatterjee.	68 of 1992	A	2 hours
4.	The Motor Vehicles (Amendment) Bill, 1992 ( <i>Amendment of section 166</i> ) by Shri P.C. Thomas.	66 of 1992	B	2 hours